Affidavit to be Furnished by the Candidate alongwith Nomination Paper

Before the Returning Officer

For election to Assembly Constituency

From 146 Begusarai Assembly Constituency

- I, Kundan Kumar Son/Daughter/Wife of Upendra Prasad Singh Age 47 years, resident of Ward No.-13 Kapasiya IOCL Township, Nagdah, Begusarai-851117 (Mention full postal address), If candidate at the above Election, do hereby solemnly affirm and state on oath as under:-
 - 1. I am a MLA of Bharatiya Janata Party.
 - 2. Details of PAN and status of filling of Income tax return :

SI. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income tax return has been filed	Total income shown in Income Tax Return (in Rupees)
1.	Self	AEXPK2620M	2024-25	40,73,460.00
2.	Spouse	BSUPS2453Q	2024-25	7,34,150.00
3.	Dependent-1	-		-
4.	Dependent-2	-	-	
5.	Dependent-3	-	- 1	-

The following case(s) is/ are pending against me in which cognizance has been taken by the court :-

SI. No.	Offence	Description
a.	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
b.	Name of the court, Case No. and Date of order taking cognizance :	
C.	Details of Appeal (s) / Application (s) for revision (if any) filed against the above order (s)	

 Cases in which I have been convicted by court of law (other those referred to in Form 26)

SI. No.	Offence	Description	
а.	The details of cases, Sections of the Act and description of the offence for which convicted:	NO	
b.	Name of the court(s), Case No. and Date(s) of order(s):	NA	
C.	Punishment if imposed :	NO	

- 5. That I give herein below the details of the assets (movable and immovable etc.) of myself my spouse and all dependents:
 - A. Details of movable assets: (As on 31.03.2025)

Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non listed companies should be given.
- Dependent, here means a person, substantially dependent on the income of the candidate.
- Details including amount is to be given separately in respect of each investment.

SI. No	Description	Kundan Kumar	Smt Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Cash in hand as on 31.03.2024	4,21,198.00	11,15,342.00	NIL	NIL
(ii)	Details of Deposits in Bank accounts (FDRs, Term deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit.	2,48,97,434.00 Details Attached	30,59,778.00 Details Attached	9,14,636.00 SBI, Viman Nagar, Pune Branch	12,03,985.00 SBI, Viman Nagar, Pune Branch
(iii)	Details of investment in Bonds, Debentures/Shares and units in companies/Mutual Funds and others and the amount.	1. Mutual Fund Rs- 20,000 2. Kwality Ispat- Rs 7,50,000.00 3. UPS Const. Pvt. LtdRs 27,00,000.00	NIL	NIL	NIL
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	8,68,000.00	NIL	NIL	NIL

(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc, and other receivables from debtors and the amount.	5,61,360.00 Details Attached	15,00,000.00	NIL	NIL
(vi)	Motor Vehicles/Aircrafts/Ya chts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	1. Fortuner Vehicle Rs 4,95,303.00 2. Innova Vehicle Rs24,90,746.00	NIL	NIL	NIL
(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Diamond Ring & Gold 1,206,279.00	Gold Jewellery 15,00,000.00	NIL	NIL
(viii)	Any other assets such as value of claims/interest	3,92,557.00	NIL	NIL	NIL
(ix)	Gross Total Value	3,48,02,877.00	71,75,120.00	9,14,636.00	12,03,985.00

B. Details of Immovable Assets : (As on 31.03.2025)

Note:

- Properties in joint ownership indicating the extent of joint ownership will also have to the indicated.
- Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Agricultural Land Location(s) Survey Number(s)	Details Attached	NIL	NIL	NIL
	Area (Total measurement in acres)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	Details Attached	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.)	28,43,678.00 Details Attached	NIL	NIL	NIL
100	Any investment of the land by way of development.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

(ii)	Non-Agricultural Land Location(s)	Details Attached	NIL	NIL	NIL
	Survey Number(s) Area (Total measurement				
	in acres)	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.)	2,53,303.00	NIL	NIL	NIL
	Any investment of the land by way of development.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (Including apartments) – - Location(s) - Survey Number(s)	Flat No301 Office Flat, Wagholi, Pune	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft)	797 sq. Fit.	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case				
	of self acquired property Cost of property (in case	NIL 38,20,753.00	NIL	NIL	NIL
	of purchase) at the time of purchase	30,20,733.00	NIL	NIL	NIL
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL
(iv)	Residential Buildings (Including apartments) – - Location(s) - Survey Number(s)	Details Attached	NIL	NIL	NIL
	Area (Total measurement	Details		and the same of th	2000
	in sq. ft.	Attached	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft)	Details Attached	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL
	Due of purchase in case of self acquired property	NIL	NIL	NIL	NIL
	Cost property (in case of purchase) at the time of purchase	79,77,058.00 Details Attached			
	Any Investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL

(v)	Others (such as interest in property)	4,41,415.00	NIL	NIL	NIL
(vi)	Total of Current Market Value of (i) to (v) above	1,53,36,207.00	NIL	NIL	NIL

6. I give herein below the details of liabilities/dues to public financial institutions and government :- (As on 31.03.2025)

SI. No.	Description	Kundan Kumar	Smt. Shipra Singh	Namish Singh Gautam	Aarush Singh Gautam
(i)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Bihar Vidhan Sabha 30,000.00 For Vehicle Purchase	NIL	NIL	NIL
	Loan or dues to any individuals / entity other than mentioned in (i) above. Name(s) Amount Outstanding Nature of Loan	1. Smt. Shipra Singh Rs10,00,000.00 2. Shalinkar Rs15,00,000.00 3. Abhijit Mahadev Rs 9,00,000.00 4. Rajiv Mitra & Others Rs 3,00,000.00 5. UPS Cons. Pvt. Ltd. Rs 8,43,801.00	NIL	NIL	NIL
	Any other liability	Sri Ganesh Ji Maharaj	NIL	NIII.	NIII.
	Rent Security	Rs 142.00 Rs 37,001.00	NIL	NIL NIL	NIL
	Grand Total of Liabilities	Rs46,10,944.00	NIL	NIL	NIL
ii)	Government Dues : Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of electricity	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL
	Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL
	Income Tax Dues	NIL	NIL	NIL	NIL
	Wealth Tax Dues	NIL	NIL	NIL	NIL
	Service Tax Dues	NIL	NIL	NIL	NIL

Municipal/Property Tax Dues	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL
Any Other dues	NIL	NIL	NIL	NIL
Grand Total of all Govt.	NIL	NIL	NIL	NIL

7. Details of profession or occupation:

- a. Self Kundan Kumar, MLA with Bihar Vidhan Sabha
- b. Spouse Smt. Shipra Singh, Self Coaching Centre

8. My educational qualification is as under:

(Give details of highest School/University education with full form of the certificate/diploma/degree course)
(Name of the School/College/University and the year in which the course was completed.)

Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune.

9. ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE :

(As on 31.03.2025)

1	Name of the candidate			Sri K	undan Kuma	t Calledon
2				Upendra Prasad Singh, War No13 Kapasiya IOC Township, Nagdah, Begusara 851117		
3	Number and Name of th	e Constituency and	State	146	Begusarai (Bi	har)
4	Name of the Political candidate (otherwise wr	party which set			ratiya Janata	
5	(a) Number of cases passed (other to Form 26)	in which conviction nan those referre				
	(b) Total number of court (s) have tak		nere the			
6	PAN of				for which Income Tax rn Filed	Total Income Shown
	(a) Kundan Kumar	(a) Kundan Kumar			XPK2620M	42,03,740.00
	(b) Smt. Shipra Sing	jh		BSUPS2453Q		11,61,449.00
	(c) Dependents				NIL	NIL
7 A	De	tails of Assets an	d Liabilit	ies in	rupees	10
+	Description Kundan Kumar		Smt. Sh Sing	nipra	Namish Singh Gautam	Aarush Singh Gautam
	Moveable Asset (Total Value)	3,48,02,877.00	71,75,12	20.00	9,14,636.00	12,03,985.00
В	Immovable Asst	1,53,36,207.00	NIL		NIL	NIL

	(i) Purchase Price and Development Cost of Immovable Property (Total alue	NIL	NIL	NIL	NIL
	(ii) Approximate Current Market Price of Asset (Total Value)	NIL	NIL	NIL	NIL
8	Liabilities		NIL	NIL	NIL
	(i) Government dues (Total)	NIL	NIL	NIL	NIL
	(ii) Loans from bank, Financial Institutions and others (Total)	46,10,944.00	NIL	NIL	NIL

Highest educational qualification: Post Graduate Programme in Management/ Media with specialization in Human Resource Management & Industrial Relations, Year 2002-2004, International School of Business & Media, Pune.

(Give details of School/University education with full form of the certificate/ diploma/ degree course) (Name of the School/College/University and the year in which the course was completed.)

VERIFICATION

- I, Kundan Kumar, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:
 - (a) There is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 - (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above

Note :-

- Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
- Affidavit should be sworn before an oath Commissioner or Magistrate or the First Class of before a Notary Public.
- All columns should be filled up and no column to be left bland. If there is no information to furnish in respect of any item, either "NIL" or "Not Applicable", as the case may be should be mentioned.
- The affidavit should be either typed or written legibly and neatly.

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Date of filing: 30-Jul-2025*

[Wh	ere the data	of the Return of Income in Form (TR-1(SAH filed and veri (Please see Rule 12 of the Inc	(AJ), ITR-2, ITR-3, ITR-4(SUGAM)	TR-5, ITR-6, ITR-7	Assessment Year 2025-26
PAN		AEXPK2620M			
Nam	e	KUNDAN KUMAR			
Addr	ess	C/O UPENDRA PRASAD SINGH, KAPAS India, 851101	IA CHOWK, IOCL TOWNSHIP , BE	GUSARAI , BEGUSA	RAI , 05-Bihar, 91-
Statu	is	Individual	Form Number		ITR-3
Filed	u/s	139(1)- On or Before due date	e-Filing Acknowledgeme	nt Number	50254140030072
	Current Y	ear business loss, if any	R P P	1	
ilis	Total Inco	me		1A	40,73,460
Taxable Income and Tax Details	Book Prof	it under MAT, where applicable	2	0	
d Tax	Adjusted Total Income under AMT, where applicable			3	0
ne an	Net tax payable			4	10,71,240
Incor	Interest ar	nd Fee Payable	5	23,238	
xable	Total tax,	interest and Fee payable		6	10,94,478
F	Taxes Paid	M a	soots out	7	11,95,150
	(+) Tax Pa	yable /(-) Refundable (6-7)	ग्तुलो क	127	(-) 1,00,670
etail	Accreted in	ncome as per section 1157D	Million or Million or S. A. C. P.	9/	0
Tax D	Additional	ncome as per section 1157D Tax payable u/s 115TD	IX DEPARTME	10	0
e and		ryable u/s 115TE		11	0
Accreted Income and Tax Detail	Additional	Tax and interest payable		12	0
	Tax and int	terest paid		13	0
Acci	(+) Tax Pa	yable /(-) Refundable (12-13)		14	(+)0
and	verified by _	m electronically transmitted on 30- KUNDAN KUMAR ha ation Form /Electronic Verification Code	ving PANAEXPK2620M	on 31-Jul-	69.244.243 2025 using
mod			general	a throughA	dhaar OTP

Barcode/QR Code



AEXPK2620M03502541400300725d04b04dde36e5967b5a7f348fba9214f80e9cec4

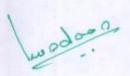
DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU

"If the return is verified after 30 days of transmission of return data electronically, then date of verification will be considered as date of filing the return (Notification No.05 of 2022 dated 29-07-2022 issued by the DGIT (Systems), CBDT)."

<u>Sri Kundan Kumar</u> Kapasiya Chowk, Begusarai-851117

Details of Bank Balance & Fixed Diposit As on 31.03.2025

SI. No	Bank Name	Account Number	Amount
1	SBI, Pune	30677198757	1,465,778.00
2	SBI, BRT	10545549977	10,820.00
3	SBI, Vidhan Sabha Bihar	39828874368	2,808,489.50
4	ICICI Bank	91501520836	71,589.50
5	FD, SBI, Pune	Fixed Diposit	20,195,355.00
6	FD, ICICI Bank	Fixed Deposit	345,402.00
7 1	Total::		24,897,434.00



<u>Sri Kundan Kumar</u> <u>Kapasiya Chowk, Begusarai-851117</u>

Details of Investment As on 31.03.2025

SI. No	Name	Amount
1	SBI SIP MF	250,000.00
2	SBI Life	618,000.00
	Total::	868,000.00

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Sri Kundan Kumar Kapasiya Chowk, Begusarai-851117

Details of Loan and Advance As on 31.03.2025

SI. No	Name	Amount
1	M/s Shivanjali Real Estate	268,360.00
2	M/s Surnmundra Club	175,000.00
3	Sri Rajesh (Land Advance)	75,000.00
4	Ashwani Kumar	30,000.00
5	S.D. with Telephone & Electric Department	13,000.00
die	Total::	561,360.00

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Sri Kundan Kumar Kapasiya Chowk, Begusarai-851117

Details of Agriculture Land As on 31.03.2025

SI. No.	Name	Location	Khesra No	Total Area in Acres	Whether inherited Property (Yes or No)	Date of Purchase in case of Self- Acquired Property	Cost of Land (In case of Purchases) at the time of Purchase	Any investmen t on the Land by way of Developm ent Construction etc.
1	Kundan Kumar	Bandwar	208 231 356 357	4.772	No	23-03-96	270,439.00	Nil
2	Kundan Kumar	Mosadpur	779	0.22	No	10-05-94	48,698.00	Nil
3	Kundan Kumar	Keshawe	792	0.034	No	29-10-98	8,860.00	Nil
4	Kundan Kumar	Chakfaridi	514	0.296	No	03-07-02	119,899.00	Nil
5	Kundan Kumar	Chakfaridi	485 454 454	0.564	No	28-05-02	144,840.00	Nil
6	Kundan Kumar	Kushi Satara	177		No	17-09-12	357,000.00	Nil
7	Kundan Kumar	Vil-Bakuri Til-Haveli, Pune	No 21 & 22	0.124	No	09-03-11	850,150.00	Nil
8	Kundan Kumar	Vil-Bakuri Til-Haveli, Pune	No 17 & 18	0.155	No	14-07-10	1,043,792.00	Nil
		1	otal::				2,843,678.00	1



Sri Kundan Kumar Kapasiya Chowk, Begusarai-851117

Details of Non Agriculture Land As on 31.03.2025

SI. No.	Name	Location	Khesra No	Total Area in Sq FT	Whether inherited Property (Yes or No)	Date of Purchase in case of Self- Acquired Property	Cost of Land (In case of Purchases) at the time of Purchase	Any investme nt on the Land by way of Developm ent Construction etc.
1	Kundan Kumar	Mahmadpur	307	2173	No	08-01-97	50,638.00	Nil
2	Kundan Kumar	Mahmadpur	212 211	3322	No	09-09-97	43,560.00	Nil
3	Kundan Kumar	Mahmadpur	237 238 239	3120	No	26-07-97	43,560.00	Nil
4	Kundan Kumar	Mahmadpur	343	2229	No	26-10-96	32,160.00	Nil
5	Kundan Kumar	Mahmadpur	662 661 663	3621	No	05-02-00	67,355.00	Nil
6	Kundan Kumar	Mahmadpur	661 662	2600	No	22-07-95	16,022.00	Nil
	140		Total::				253,295.00	-



<u>Sri Kundan Kumar</u> Kapasiya Chowk, Begusarai-851117

Details of Flat As on 31.03.2025

SI. No	Name	Amount	
1	Flat No. 503 at Viman Nagar, Pune	3,104,000.00	
2	Flat No. 204 at Wagholi, Pune	4,873,058.00	
	Total::	7,977,058.00	

Commercial Flat As on 31.03.2025

SI. No	Name	Amount	
1	Office Flat No. 301 at Wagholi, Pune	3,820,753.00	
	Total::	3,820,753.00	

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<u>Sri Kundan Kumar</u> Kapasiya Chowk, Begusarai-851117

Details of Others Assests As on 31.03.2025

SI. No	Name	Amount
1	Furniture	26,415.00
2	Revolver	375,000.00
3	Rifle	40,000.00
	Total::	441,415.00

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